

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, COURT-II

21. IA 4180/2023 In C.P. (IB)/3707(MB)2019

CORAM:

SHRI ANIL RAJ CHELLAN
HON'BLE MEMBER (T)

SHRI KULDIP KUMAR KAREER
HON'BLE MEMBER (J)

**ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE
NATIONAL COMPANY LAW TRIBUNAL ON 26.06.2024**

**NAME OF THE PARTIES: - AAA Insolvency Professional LLP Through
Authorized Partner Ankit Goel RP of
S. Kumar Limited
IN THE MATTER OF
Edelweiss Asset Reconstruction Company Ltd.
V/s
S Kumars Limited**

Section: 33(1) (b) (i) to (iii) r/w Sec 33(3) U/s 7 of (IBC)

ORDER

IA.No.4180/2023: - Adv. Sandeep Vij a/w Adv. Aishwarya appeared for the
Resolution Professional/Applicant through VC. Heard and **Reserved for Orders**.

Sd/-
ANIL RAJ CHELLAN
Member (Technical)

JAGDISH

Sd/-
KULDIP KUMAR KAREER
Member (Judicial)